

(e) It is the constant endeavour of the Government to dispose of all pending Industrial Licence applications as expeditiously as possible. Towards ensuring this, procedures have been streamlined.

[Translation]

Reform in Judicial System

3398. SHRI MOOL CHAND DAGA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government's attention has been drawn to the recently reported views of the new Chief Justice of India and his predecessors about the drawbacks in the existing system of dispensing justice responsible for making the justice delayed as also too expensive ;

(b) if so, what is the thinking of the new Government in respect of removing those drawbacks in order to make the justice within easy reach of poor and common people and also eliminate delays ; and

(c) what kind of reforms in the system or its reorientation is envisaged and whether any time frame has been laid down to bring it about ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a), (b) & (c) The Government have noticed the reported views of the former and the present Chief Justices of India. The Government is fully alive to the need of toning up of the administration of justice. However, the Ninth Law Commission in this 77th Report on Delays and Arrears in trial Courts, have observed that the system of administration of justice in the country was basically sound and by and large suitable.

The process of judicial reforms is a continuous process and is not a time-bound programme. Its aim is to make the system of judicial administration conform to the socio economic objectives and the changing needs, hopes and the aspirations of the poor and common people. The Government is also considering a proposal to appoint a Commission on Judicial Reforms for the purpose of ensuring speedy, fair and inexpensive justice to the common man.

[English]

Piling up of Sophisticated Weapons by China and Pakistan

3399. SHRI JAGANNATH PATNAIK : Will the Minister of DEFENCE be pleased to state :

(a) whether India's northern borders are threatened with the piling up of sophisticated weapons by both China and Pakistan across the line of actual control ;

(b) whether China has built a dozen of roads and commissioned a pipeline up to Lhasa in Tibet for carrying oil and has laid railway lines in that terrai-terrain ; and

(c) if so, the preparations made by Indian Government to face the possible attack from those borders ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Government are aware that Pakistan is acquiring sophisticated weapons from a number of countries including the U.S. However, we have no information to indicate any unusual deployment of sophisticated weapons either by Pakistan or by China on our northern borders.

(b) China has built a few highways and feeder roads that connect Tibet with the Chinese mainland, but there is no information about Lhasa having been connected by rail. We are also aware that an oil pipeline between Gorm and Lhasa has been laid.

(c) Government keep a constant watch on all developments that have a bearing on our national security and take appropriate measure from time to time to ensure full defence preparedness.

[Translation]

Reduction in amount proposed for Postal Department

3400. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that he had admitted in the meeting of the consultative committee attached to the Ministry that the Planning Commission has reduced the amount proposed by the Ministry for postal Department by 50 per cent as reported in the newspapers; and

(b) whether his Ministry has taken up the matter with Planning Commission to provide adequate amount and if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The Postal Department had projected an outlay of Rs. 610.72 crores for the Seventh Five Year Plan and Planning Commission have approved of Rs. 295 crores.

(b) The Postal Department made efforts in the meetings held in the Planning Commission and in correspondence for a higher allocation of Rs. 450 crores.

[English]

Reduction in the Initial Deposit for Banking Two-wheeler scooters

3401. SHRI V. S. KRISHNA IYER : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether a sum of Rs. 500/- is being collected from the public for the allotment of two wheelers by various companies ;

(b) whether it is a fact that large number of middle class people are finding it difficult to pay the initial deposit ; and

(c) since the vehicles will be delivered to the registered public after a lapse of 4-5 years, whether Government propose to direct the companies to reduce the initial deposit to Rs. 100/-?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY & COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) & (c) No, Sir.

Fast Moving Missiles

3402. SHRI P.R. KUMARMANGALAM : Will the Minister of DEFENCE be pleased to state :

(a) whether the Indian defence forces possess missiles capable of striking down low/fast moving planes ; and

(b) if not, the steps being taken to obtain such missiles and technology ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir.

(b) Does not arise.

Difference in Salary and Ration Facilities of Jawans and Officers

3403. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of DEFENCE be pleased to state :

(a) the salary and ration facilities of Jawans, N.C.O.s, J.C.O.s and Senior Commissioned Officers as on 31st March, 1985 ;

(b) whether there are different rules about the quality and quantity of ration facilities provided to the above ranks ; and

(c) if so, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) A statement showing pay scales admissible as on 31.3.1985 to general duty Service Officers and personnel below them, is given below.

All ranks of Service Officers while posted in field area and personnel below officer rank, whether posted in Field or Peace Area, are authorised to free ration. Officers upto the rank of Brigadier, when posted in Peace Area, are also authorised free ration facility. Officers and personnel below officer rank, when they dine in messes, are supplied cooked food.

(b) While different scales of rations are admissible for officers and Jawans, quality of the items supplied to both is the same.

(c) The different scales of rations have been authorised in consultation with the medical authorities to officers and Jawans on account of their food habits and the nutrition needed to perform their duties efficiently.